

**DIVISION BENCH**

**ITEM NO.169**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.06/2024, C.A. No.36/2022, C.A. No.37/2022, IA No.09/2023,  
IA No.01/2023 & IA No.02/2023 IN CP No.77/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 11<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>KAPIL AGGARWAL V/S HDPL INFRASTRUCTURES LIMITED &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/242 &amp; 244 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Amit Saxena, Sr. Adv. : *For Petitioner in main CP & Applicant in C.A. assisted by Sh. Debopriyo No.36/2022, C.A. No.37/2022, IA No.01/2023 Moulik, Advs. & IA No.02/2023 & Res. in IA No.06/2024 & IA No.09/2023*

Sh. Raghav Dev Garg, Adv. : *For the Res. in main CP & Res. Nos.2 to 5 in CA No.36/2022, CA No.37/2022 & Applicant in IA No.06/2024 & IA No.09/2023*

**ORDER**

- 1. At the joint request, made by both the Ld. Counsels representing the parties, the matter is adjourned for 8<sup>th</sup> August, 2024, to come up higher on the Board.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**11<sup>th</sup> July, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*